

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 86 of 2014 & IA Nos. 156 & 163 of 2014 &
Appeal Nos. 302, 26, 49 of 2013 &
Appeal No. 233 of 2013 & IA No. 318 of 2013
Appeal No. 102 of 2014

Dated : 8th July, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 86 of 2014 & IA Nos.156 & 163 of 2014
Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K.Gopal Choudhary
Mr. A. Bhatnagar, Rep.

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R-3 & 4
Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1
Mr. S.Vallinayagam for R-5
Mr. Hemant Singh for R-10

Appeal Nos. 302 of 2013
State Load Despatch Center Karnataka ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Vishal Gupta
Mr. Avinas Manav for R-2

Appeal Nos. 26 of 2013
State Load Despatch Center Karnataka ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1

Contd....P2

Appeal Nos. 49 of 2013

State Load Despatch Center Karnataka ... **Appellant(s)**
Versus

Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Saurabh Mishra for R-1

Appeal No. 233 of 2013 & IA No.318 of 2013

Powergrid Corporation of India Ltd. & Ors. ... **Appellant(s)**
Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s): Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-1

Appeal No. 102 of 2014

Tamil Nadu Generation and Distribution Corporation Ltd. ... **Appellant(s)**
Versus

Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Vallinayagam

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Saigal
Ms. Anushree Bardhan for R-3 & 4

Mr. Hemant Singh for R-11

ORDER

We have heard Mr. S. Vallinayagam, the learned counsel for the Appellant in Appeal No. 102 of 2014. We have also heard Mr. M.G. Ramachandran, the learned counsel for the Respondent No.3 & 4 in Appeal No. 86 of 2014.

Post the matter for further hearing on **1st August, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member